National Company Law Tribunal Allahabad Bench

CP NO.2/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

NAME OF THE COMPANY:M/S Menhar Insecticides Ltd & Ors

SECTION OF THE COMPANIES ACT: u/s 560(6) of Companies Act,1956

SI. NO. Name Designation Representation Signature

1.
2.

Order dated 14.02.2017 CP No.2/2016 M/s Menhar Insecticides Ltd & Ors

The present case proceedings received as transferred from the Hon'ble High Court of Allahabad under the provisions of Section 434 (1) Clause (c) of the Companies Act, 2013. The case is at this stage of second motion petition/or further stage. Therefore, case is fixed for further hearing on 8th March, 2017. The notices be issued to the Central Government as well as to the respective parties by the Registry of this Tribunal.

List the matter on 08.03.2017.

SH. H.P. CHATURVEDI (Judicial Member)